

ITEM NO.302

COURT NO.8

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

([PART-HEARD BY : HON'BLE ABHAY S. OKA AND HON'BLE PANKAJ
MITHAL ,JJ.]

IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

C.A. No. 7625/2023 (III-A)

IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s)

Mr. Colin Gonsolves, Sr. Adv.
Mr. Ashutosh Kumar Shukla, Adv.
Mr. A.N. Singh, Adv.
Ms. Sakshi Kakkar, AOR

Ms. Kiran Suri, Sr. Adv.
Ms. Kiran Bhardwaj, AOR
Mr. Ashutosh Kumar Shukla, Adv.
Mr. A.N. Singh, Adv.
Ms. Anu Mohla, Adv.
Ms. Shakuntala Devi, Adv.

For Respondent(s)

Mr. K.M. Nataraj, A.S.G.
Mr. Amrish Kumar, AOR

Mr. Shailesh Madiyal, Adv.
Mr. Vinayak Ssharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.

Mr. Gourab Banerji, Sr. Adv.
Mr. Ajit Pudussery, AOR
Mr. Vijayan K., Adv.
Mr. Rakesh Talukdar, Adv.
Mr. M.J. Michael, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It will be appropriate if these appeals be listed before the
Regular Bench by not treating as part-heard.

List on 18.04.2024(Thursday).

(POOJA SHARMA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)